

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 2593
TO BE ANSWERED ON 22.12.2022

Works undertaken under JJM

2593. SHRI RANJEET SINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the local Members of Parliament are not invited to the programme/functions organized in relation to the works undertaken under Jal Jeevan Mission;
- (b) if so, the reasons therefor; and
- (c) the corrective steps taken by the Government in this regard as well as for issuing necessary guidelines/instructions accordingly?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to make provision of potable water to every rural household of the country by 2024 through tap water connection.

Further, recognizing the key role Hon'ble Members of Parliament (MP)/ elected representatives can play in mobilizing the local community and empowering them to ensure assured piped water supply in rural homes, provisions have been made in the implementation of Jal Jeevan Mission to enable their participation to make Jal Jeevan Mission truly a people's movement, i.e. 'Jan Andolan'. An advisory has been issued to all States/ UTs elaborating the roles of MPs and they can participate in the meetings of District Water & Sanitation Mission (DWSM), get involved in activities such as quarterly review of progress in districts, promote community engagement and participation, prioritize convergence of other centrally sponsored programme funds, resolution of bottlenecks in implementation of schemes, etc. States are repeatedly advised from time to time to adhere to the advisories issued in the matter.
